

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARIJNACHAL PRADESH)

NO. HC.VII-03/2022/ 9205 /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Karimganj

Dated Guwahati, the 26th October, 2022

Sub:- **Permission to avail HTC.**

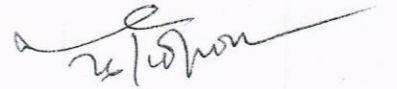
Ref:- Your letter No. JKD/LTC/2022/4837 dated 17.10.2022

Madam,

With reference to the above, I am directed to inform you that Smti Mridusmita Sarkar, Judicial Magistrate First Class No.1, Karimganj, has been accorded permission to avail Home Travel Concession (HTC) for the block period of 2020-2021 (by way of carry forward) for the journey to her home town Dhubri w.e.f. 22.10.2022 to 27.10.2022 (subject to granting leave by the concerned authority), by the shortest possible route, as per existing Rules,

Smti Sarkar may be informed accordingly.

Yours faithfully

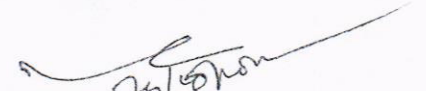


REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/ 9206 - 9209 /A, dated 26/10/22

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Mridusmita Sarkar, Judicial Magistrate First Class No.1, Karimganj with reference to her letter dated 10.10.2022
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court



REGISTRAR (VIGILANCE)